

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Service Tax Appeal No. 41214 of 2016

(Arising out of Order-in-Appeal No.TCP-CEX-000-APP-16-2016 dated 22.03.2016 passed by Commissioner of Central Excise (Appeals-II), No.1, Williams Road, Cantonment, Trichirappalli-620 001)

M/s.Excel Industries

.... Appellant

No.2/1, Chennai Bypass road,
Subramaniyapuram,
Tirichirappalli-620 020.

VERSUS

**The Commissioner of GST &
Central Excise,**

... Respondent

No.1, Williams Road,
Cantonment,
Tiruchirappalli-620 004.

APPEARANCE :

Shri S. Durairaj, Advocate for the Appellant
Ms. Rajni Menon, Authorized Representative for the Respondent

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. VASA SESHAGIRI RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 31.07.2025
DATE OF DECISION : 04.08.2025

The Appeal is remanded to the First Appellate Authority. For order, order of date in Service Tax Appeal No.41213 of 2016 may be seen.

(VASA SESHAGIRI RAO)
Member (Technical)

(P. DINESHA)
Member (Judicial)